

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co. Appeal 139 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2021**

Name of the Company: Krishna Gopal Mor
(Siddharth Polytex Pvt Ltd)
V/s
ROC, Gujarat

Section: 252(3) of the Companies Act, 2013

ORDER

Learned PCS Mr. Dhiren Dave appeared for the Applicant.

Learned PCS for the Applicant is one of the Director of Siddharth Polytex Pvt Ltd. claiming the Applicant to make company as a party. The applicant is directed to serve copy of the application to the Respondent.

The Respondent is allowed to file its say in the application within two weeks by serving an advance copy to the other side.

The matter stands adjourned to 17.02.2021 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 5th day of January, 2021